# GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:2156
ANSWERED ON:24.08.2012
RESEARCH AND DEVELOPMENT PROJECTS FOR MINING SECTOR
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### Will the Minister of MINES be pleased to state:

- (a) the details of Research and Development projects sanctioned by the Government for development of mining sector and funds allocated/released thereunder during the last three years;
- (b) the present status of sanctioned projects; and
- (c) the steps/ measures taken by the Government for their early completion?

## **Answer**

#### MINISTER OF STATE [INDEPENDENT CHARGE] FOR MINES (SHRI DINSHA PATEL)

(a): The details of Research and Development projects sanctioned for development of mining sector and funds allocated / released during the last three years i.e. 2009-10, 2010-11 and 2011-12 are as under - [Rs. in lakhs]

Year Provision Funds Released No. of Projects

2009-10 300.00 167.82 12

2010-11 300.00 300.00 18

2011-12 300.00 267.22 18

The detailed project-wise information for the last three years is given in Annexure I.

- (b): The present status of sanctioned projects during the current year i.e. 2012-13 are given in Annexure-II.
- (c): For early completion of the Science and Technology projects and monitoring of progress, following two Committees have been constituted for speedy sanction and evaluation of the projects.
- A. The Standing Scientific Advisory Group (SSAG) under the Chairmanship of Secretary (Mines). The SSAG:-
- i) finalizes the project proposals recommended by PERC.
- ii) considers recommendations of PERC on promotion of R&D for the mineral sector.
- iii) considers R&D issues relating to acquisition of technology assets in relation to mineral and mining sector.
- iv) considers strategies for coordination and strengthening of research organizations in the sector and for their better coordination.
- v) considers HR development strategies for the sector to promote R&D.
- B. The Project Evaluation & Review Committee (PERC) [constituted to assist the SSAG] under the Chairmanship of Joint Secretary (Mines). The PERC:-
- 1. advises the Ministry of Mines on project proposals so as to advance the objectives of R&D recorded in the National Mineral Policy,

### 2008.

- 2. evaluates/ appraises S&T project proposals before consideration of SSAG.
- 3. reviews and monitors progress of projects periodically.
- 4. reviews nearing completion/recently completed projects as regards targeted deliverables before considering release of last installment of the grant-in-aid.
- 5. identifies potential area for applied R&D in furtherance of the National Mineral Policy. periodically review status of follow up on completed projects in terms of follow on projects or industry applications.